

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 32704/2019

(Arising out of impugned final judgment and order dated 26-10-2017 in WC No. 40715/2008 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH & ANR.

Petitioner(s)

VERSUS

GOPAL & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.150338/2019-CONDONATION OF DELAY IN FILING and IA No.150339/2019-EXEMPTION FROM FILING O.T.)

Date : 04-10-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE R. BANUMATHI
HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s) Mr. V. Shekhar, Sr. Adv.
Mr. Rajeev Kumar Dubey, Adv.
Ms. Sheetal Rajput, Adv.
Mr. Ashwin Mishra, Adv.
Mr. Kamalendra Mishra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel appearing on behalf of the petitioners requests time for filing additional grounds in the special leave petition and also to file additional documents.

List the matter on 21st October, 2019.

(MADHU BALA)
COURT MASTER (SH)

(PARVEEN KUMARI PASRICHA)
BRANCH OFFICER